GOVERNMENT OF INDIA HUMAN RESOURCE DEVELOPMENT LOK SABHA

UNSTARRED QUESTION NO:2279
ANSWERED ON:09.03.2011
PHALGUNA SAKA IMPLEMENTATION OF RTE ACT
Danve Shri Raosaheb Patil;Punia Shri P.L.;Yadav Shri Dharmendra

Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

- (a) whether the Union Government has been receiving representations from States/UTs regarding the implementation of the Right of Children to Free and Compulsory Education (RTE) Act, 2009;
- (b) if so, the nature of such representations and the action taken thereon;
- (c) the estimated number of school children in the age group of 6-14 who are still to be enrolled in the schools under the Act;
- (d) the estimated requirement of Teachers/Principals and funds for the implementation of Act; and
- (e) the steps taken/proposed to be taken by the Government to ensure that there is no diversion of funds under the scheme?

Answer

MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (Dr. D. PURANDESWARI)

- (a) & (b): Representations have been received from the State Governments/UTs on various issues relating to implementation of the Right of Children to Free and Compulsory Education (RTE) Act, 2009 including request for additional resources for its implementation, clarification on certain provisions of the RTE Act, etc. The Government has approved an outlay of Rs. 2,31,233 crore for implementation of the combined RTE- Sarva Shiksha Abhiyan (SSA) programme for 2010-11 to 2014-15 and revised the fund sharing pattern between the Centre and States in the ratio of 65:35 (90:10 for North Eastern States). The Government has also issued various Guidelines on implementation of the RTE Act, including procedure for admission in schools, seeking relaxation of teacher qualifications under section 23(2) of the RTE Act, and maintaining Pupil-Teacher Ratio (PTR) in school in accordance with the norms and standards specified in the Schedule of the RTE Act.
- (c): As per National Sample Survey conducted through Social & Rural Research Institute (SRI), a unit of International Marketing Research Bureau (IMRB) in 2009, there are 81.5 lakh out of school children in the 6-14 age group.
- (d): The additional requirement of teachers for implementation of RTE Act has been estimated at 5.08 lakh which includes 2.44 lakh Head teachers.
- (e): A rigorous monitoring system is in place for SSA, which includes statutory and annual financial audits and concurrent financial reviews, independent review missions on programme progress, field level monitoring through reputed institutes of social sciences and university departments of education, submission of monthly/quarterly progress reports and periodic review meetings by States. A system of electronic transfer of funds to State Project Offices of SSA in States and Union Territories is also in place.